

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1105/2019 & IA No.198,553,554,586,860,861,914&1145/2020 &IA(IBC)/174,175,176&177/2021 & IA(IBC)/315//2021 in IA(IBC)/289/2021 in CP(IB) No.372/7/HDB/2018
NAME OF THE COMPANY	Indi Projects ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Indi Projects ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard the learned counsel in IA No.861 of 2020. Reserved for orders. Main mater is adjourned to 12.08.2021.


**MEMBER
(TECHNICAL)**


**MEMBER
(JUDICIAL)**

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